

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
STARRED QUESTION NO. 205
TO BE ANSWERED ON 10TH DECEMBER, 2024

BENEFITS TO SC/ST/OBC FARMERS UNDER PM-KISAN SCHEME

*205. DR. GUMMA THANUJA RANI:

SHRI P V MIDHUN REDDY:

Will the Minister of Agriculture and Farmers Welfare कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the total number of SC/ST/OBC farmers who have benefited from the Pradhan Mantri Kisan Samman Nidhi (PM-KISAN) scheme since its inception;
- (b) the percentage of women farmers amongst the above category;
- (c) whether any special accommodations have been made for landless SC/ST/OBC agricultural laborers under this scheme; and
- (d) if so, the details thereof, including measures taken to address issues of land ownership documentation for SC/ST farmers to facilitate their inclusion in the scheme or associated Government programmes?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI SHIVRAJ SINGH CHOUHAN)

(a) to (d): A statement is laid on the table of the House.

STATEMENT MADE IN REPLY TO PART (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 205 REGARDING BENEFITS TO SC/ST/OBC FARMERS UNDER PM-KISAN SCHEME RAISED BY DR. GUMMA THANUJA RANI, MP AND SHRI P V MIDHUN REDDY, MP DUE FOR REPLY ON 10TH DECEMBER, 2024.

(a) & (b): The PM-KISAN scheme is a central sector scheme launched in February 2019 by the Hon'ble Prime Minister to supplement the financial needs of land-holding farmers. Under the scheme, a financial benefit of Rs 6,000/- per year is transferred in three equal instalments, into the Aadhaar seeded bank accounts of farmers through Direct Benefit Transfer (DBT) mode.

A farmer-centric digital infrastructure has ensured the benefits of the scheme reach all the farmers across the country without involvement of any middlemen. Maintaining absolute transparency in registering and verifying beneficiaries, the Government of India has disbursed over Rs 3.46 lakh Cr to farmers in 18 installments since inception. The 18th instalment of the PM-KISAN Scheme was released to 9.58 Crore beneficiaries. Category-wise and gender-wise break-up of the farmers benefitted in 18th instalment is as follows:

Category	Male	Female	Trans.	Total	% of Women farmers
Others	5,80,70,139	1,73,21,938	21,277	7,54,13,354	22.97%
SC	88,71,637	27,74,568	3,249	1,16,49,454	23.82%
ST	62,91,658	25,40,535	2,634	88,34,827	28.76%

No separate data for OBC farmers is maintained and they are included in the "Others" category.

(c) & (d): No Sir, there is no provision of providing accommodation under PM-KISAN Scheme. The PM-KISAN scheme is applicable only for cultivable land-holding farmers. However, to address land ownership documentation challenges faced by farmers, including those belonging to SC/ST/OBC communities in specific regions of the country, the Government has implemented the following measures to ensure their seamless inclusion in the PM-KISAN scheme:

- (i) Considering the community based land ownership rights in North Eastern States, the mandatory condition of land seeding has been relaxed for all North-Eastern States (except Assam) where a large chunk of the beneficiaries belong to the ST category.

- (ii) In Manipur, the certificate issued by the Village authority and authenticated by the concerned sub-divisional officers is treated as landownership document and based on this; their registration was allowed under the scheme.
- (iii) Similarly, for Nagaland State the certificate issued by the village council/authority/village chief regarding land holding, verified by the administrative head of the circle/sub-division and countersigned by the Deputy Commissioner of the District is treated as landownership document under the scheme.
- (iv) In Jharkhand, the Government has decided to accept the duly approved 'Vanshali (Lineage)' as proof of land ownership under the scheme.
- (v) FRA (Forest Rights Act) patta holders under the Scheduled Tribes and other traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006, were considered eligible under the PM-Kisan Scheme, subject to other eligibility conditions.
